

**GOVERNMENT OF INDIA
LABOUR AND EMPLOYMENT
LOK SABHA**

UNSTARRED QUESTION NO:4095
ANSWERED ON:03.08.2009
SAFETY AND SECURITY OF MIGRANT LABOURERS
Singh Shri Radha Mohan

Will the Minister of LABOUR AND EMPLOYMENT be pleased to state:

- (a) the concrete measures being adopted by the Union Government for safety of migrant labourers in the country;
- (b) whether migrant labourers are being attacked in several States of the country;
- (c) if so, the details thereof; and
- (d) the remedial steps taken by the Union Government alongwith the directions issued to States for the safety and security of migrant labourers?

Answer

MINISTER OF STATE FOR LABOUR AND EMPLOYMENT (SHRI HARISH RAWAT)

(a) to (d): As 'Public Order' is a State subject under the Seventh Schedule of the Constitution, it is primarily the responsibility of the State Governments to maintain law and order in their respective States, and take necessary action for protecting people in the State. The Central Government monitors law and order situation in the country on a regular basis, and in the process, maintains close contact with State Governments besides sharing information with them. Whenever necessary, advisories are also sent to the State Governments. On many occasions, the Central Government, on the request of the State Government(s) also provides assistance in the form of deployment of Central para-military forces to aid States to effectively deal with the situation. The State Governments are being once again advised to take care of security and safety of migrant workers.